## IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

FAO No. 4624 of 2019(O & M)

National Insurance Company Ltd. ..... Appellants

Israr Ahmad and others

..... Respondents

Notice to:

Respondents:

6. Dalbir Singh S/o Gurneet Singh Gurudawara Sangatas Sahib, Jaspal Colony, Nabha Distt. Patiala.

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on 21.04.2023(Actual) personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on 17th day of February, 2023.

Superintendent (Judl.),
For Registrar (Judicial)